

SHRI NIRMAL KANTI CHATTERJEE: Sir, let the Dunkel Draft be put to a referendum. *(Interruptions)*

*[Translation]*

SHRI RAM VILAS PASWAN (Rosera): The Government has surrendered to America. *(Interruptions)* Mr. Deputy-Speaker, Sir, the House should stand adjourned till the time the Prime Minister comes to the House. *(Interruptions)*

SHRI RAM PRASAD SINGH (Bikramganj): Mr. Deputy-Speaker, Sir, the Hon'ble Prime Minister should be called to the House and till the time the Prime Minister comes to the House, the House should stand adjourned. *(Interruptions)*

*[English]*

MR. DEPUTY-SPEAKER: You wanted the hon. Commerce Minister to make a statement and now, he has made a statement in the House.

*(Interruptions)*

SHRI SOMNATH CHATTERJEE: Mr. Deputy-Speaker, Sir, we want to know what the Government proposes to do in this regard. We want the discussion to start in the presence of the Prime Minister. *(Interruptions)*

THE MINISTER OF WATER RESOURCES AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI VIDYACHARAN SHUKLA): Mr. Deputy-Speaker, Sir, we will ascertain the availability of the Prime Minister and inform you. If he can come in the afternoon, we can start the discussion in the afternoon. *(Interruptions)* I will ascertain the avail-

ability of the Prime Minister for the discussion. After ascertaining the availability of the Prime Minister I will let you know, but in the meantime, I think the Motion on the Report of the Business Advisory Committee be put to the House. *(Interruptions)*

14.22 hrs.

*At this stage Shri Chhedi Paswan and some other hon. Members came and stood on the floor near the Table.*

*(Interruptions)*

MR. DEPUTY-SPEAKER: Now, Papers to be laid on the Table.

14.22<sup>1</sup>/<sub>2</sub> hrs.

#### PAPERS LAID ON THE TABLE

**Review on the working of and Annual Report of Singareni collieries Company Ltd., Kothagudem for 1992-93.**

*[English]*

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI GIRIDHAR GOMANGO): On behalf of Shri Ajit Kumar Panja, I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—

- (i) Review by the Government on the working of the Singareni Collieries Company, Limited, Kothagudem, for the year 1992-93.

- (ii) Annual Report of the Singareni Collieries Company Limited, Kothagudem, for the year 1992-93, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in the Library. See No. LT 4737/93]

**Annual Report and Review on the working of Indian Statistical Institute, Calcutta for 1992-93.**

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI GIRIDHAR GOMANGO): I beg to lay on the Table—

- (i) A copy of the Annual Report (Hindi and English versions) of the Indian Statistical Institute, Calcutta, for the year 1992-93, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Indian Statistical Institute, Calcutta, for the year 1992-93.

[Placed in the Library. See No. LT 4738/93]

**Annual Report and Review on the working of Mehta Research Institute of Mathematics and Mathematical Physics, Allahabad for 1992-93 and Annual Report and Review on the working of Tata Memorial Centre, Bombay for 1992-93 etc.**

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES

(SHRI P.K. THUNGON): On behalf of Shri Bhuvnesh Chaturvedi, I bet to lay on the Table—

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Mehta Research Institute of Mathematics and Mathematical Physics, Allahabad, for the year 1992-93, alongwith Audited Accounts.
- (ii) Statement (Hindi and English versions) regarding Review by the Government on the working of the Mehta Research Institute of Mathematics and Mathematical Physics, Allahabad, for the year 1992-93.

[Placed in the Library. See No. LT 4739/93]

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Tata Memorial Centre, Bombay, for the year 1992-93.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Tata Memorial Centre, Bombay, for the year 1992-93, together with Audit Report thereon.
- (iii) Statement (Hindi and English versions) regarding Review by the Government on the working of the Tata Memorial Centre, Bombay, for the year 1992-93.

[Placed in the Library. See No. LT 4740/93]

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Institute of Mathematical

Sciences, Madras, for the year 1992-93, alongwith Audited Accounts.

- (ii) Statement (Hindi and English versions) regarding Review by the Government on the working of the Institute of Mathematical Sciences, Madras, for the year 1992-93.

[Placed in the Library. See No. LT 4741/93]

- (4) (i) A copy of the Annual Report (Hindi and English versions) of the Tata Institute of Fundamental Research, Bombay, for the year 1992-93, alongwith Audited Accounts.

- (ii) Statement (Hindi and English versions) regarding Review by the Government on the working of the Tata Institute of Fundamental Research, Bombay, for the year 1992-93.

[Placed in the Library. See No. LT 4742/93]

- (5) A copy each of the following Papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—

- (a) (i) Statement regarding Review by the Government on the working of the Indian Rare Earths Limited, Bombay, for the year 1992-93.
- (ii) Annual Report of the Indian Rare Earths Limited, Bombay, for the year 1992-93, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in the Library. See No. LT 4743/93]

- (b) (i) Statement regarding Review by the Government on the working of the Electronics Corporation of India Limited, Hyderabad, for the year 1992-93.

- (ii) Annual Report of the Electronics Corporation of India Limited, Hyderabad, for the year 1992-93, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in the Library. See No. LT 4744/93]

- (c) (i) Statement regarding Review by the Government on the working of the Uranium Corporation of Indian Limited, Jaduguda, for the year 1992-93.

- (ii) Annual Report of the Uranium Corporation of India Limited, Jaduguda, for the year 1992-93, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in the Library. See No. LT 4745/93]

- (6) (i) A copy of the Annual Report (Hindi and English versions) of the State Institute of Nuclear Physics, Calcutta, for the year 1992-93.

- (ii) Statement (Hindi and English versions) regarding Review by the Government on the working of the Saha Institute of Nuclear Physics, Calcutta, for the year 1992-93.

- (iii) A copy of the Annual Accounts (Hindi and English versions) of the Saha Institute of Nuclear Physics, Calcutta, for the year 1992-93,

together with Audit Report thereon.

[Placed in the Library. See No. LT 4746/93]

(7) (i) A copy of the Annual Report (Hindi and English versions) of the Institute of Physics, Bhubaneswar, for the year 1992-93.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the Institute of Physics, Bhubaneswar, for the year 1992-93 together with Audit Report thereon.

(iii) Statement regarding Review by the Government on the working of the Institute of Physics, Bhubaneswar, for the year 1992-93.

[Placed in the Library. See No. LT 4747/93]

(8) (i) A copy of the Annual Report (Hindi and English versions) of the Atomic Energy Education Society, Bombay, for the year 1992-93, alongwith Audited Accounts.

(ii) Statement regarding Review by the Government on the working of the Atomic Energy Education Society, Bombay, for the year 1992-93.

[Placed in the Library. See No. LT 4748/93]

(9) (i) A copy of the Annual Report (Hindi and English versions) of the Physical Research Laboratory, Ahmedabad, for the year 1992-93, alongwith Audited Accounts.

(ii) Statement regarding Review by

the Government on the working of the Physical Research Laboratory, Ahmedabad, for the year 1992-93.

[Placed in the Library. See No. LT 4749/93]

**Review on the working of and Annual Report of Hindustan Antibiotics Ltd., Pune for 1992-93 and Review on the working of and Annual Report of Hindustan Organic Chemicals Ltd. Rasayani for 1992-93 etc. etc.**

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI EDUARDO FALEIRO): I beg to lay on the Table—

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—

(a) (i) Review by the Government on the working of the Hindustan Antibiotics Limited, Pune, for the year 1992-93.

(ii) Annual Report of the Hindustan Antibiotics Limited, Pune, for the year 1992-93, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in the Library. See No. LT 4750/93]

(b) (i) Review by the Government on the working of the Hindustan Organic Chemicals Limited, Rasayani, for the year 1992-93.

(ii) Annual Report of the Hindustan Organic Chemicals Limited,

Rasayani, for the year 1992-93, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in the Library. See No. LT 4751/93]

- (c) (i) Review by the Government on the working of the Hindustan Insecticides Limited, New Delhi, for the year 1992-93.
- (ii) Annual Report of the Hindustan Insecticides Limited, New Delhi, for the year 1992-93, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in the Library. See No. LT 4752/93]

- (d) (i) Review by the Government on the working of the Smith Stanistreet Pharmaceuticals Limited, Calcutta, for the year 1992-93.
- (ii) Annual Report of the Smith Stanistreet Pharmaceuticals Limited, Calcutta, for the year 1992-93, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in the Library. See No. LT 4753/93]

- (e) (i) Review by the Government on the working of the Rashtriya Chemicals and Fertilizers Limited, Bombay, for the year 1992-93.
- (ii) Annual Report of the Rashtriya Chemicals and Fertilizers Limited, Bombay, for the year 1992-93,

alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in the Library. See No. LT 4754/93]

- (f) (i) Review by the Government on the working of the Bengal Immunity Limited, Calcutta, for the year 1992-93.
- (ii) Annual Report of the Bengal Immunity Limited, Calcutta, for the year 1992-93, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in the Library. See No. LT 4755/93]

- (g) (i) Review by the Government on the working of the Indian Petrochemicals Limited, Vadodara, for the year 1992-93.
- (ii) Annual Report of the Indian Petrochemicals Corporation Limited, Vadodara, for the year 1992-93, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in the Library. See No. LT 4756/93]

- (h) (i) Review by the Government on the working of the Projects and Development India Limited, Dhanbad, for the year 1992-93.
- (ii) Annual Report of the Projects and Development India Limited, Dhanbad, for the year 1992-93, alongwith Audited Accounts and

comments of the Comptroller and Auditor General thereon.

[Placed in the Library. See No. LT 4757/93]

- (i) (i) Review by the Government on the working of the Fertilisers and Chemicals Travancore Limited, Cochin, for the year 1992-93.
- (ii) Annual Report of the Fertilisers and Chemicals Travancore Limited, Cochin, for the year 1992-93, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in the Library. See No. LT 4758/93]

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Krishak Bharati Cooperative Limited, New Delhi, for the year 1992-93, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Krishak Bharati Cooperative Limited, New Delhi, for the year 1992-93.

[Placed in the Library. See No. LT 4759/93]

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Farmers Fertiliser Cooperative Limited, New Delhi, for the year 1992-93, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the

Government on the working of the Indian Farmers Fertilizer Cooperative Limited, New Delhi, for the year 1992-93.

[Placed in the Library. See No. LT 4760/93]

- (4) A copy of the Memorandum of Understanding (Hindi and English versions) between the Madras Fertilizers Limited and the Ministry of Chemicals and Fertilizers, Department of Fertilizers for the year 1993-94.

[Placed in the Library. See No. LT 4761/93]

- (5) (i) A copy of the Annual Report (Hindi and English versions) of the Petrofils Co-operative Limited, Vadodara, for the year 1992-93, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Petrofils Co-operative Limited, Vadodara, for the year 1992-93.

[Placed in the Library. See No. LT 4762/93]

**Review on the working of and Annual Report of Andrew Yule and Co. Ltd., Calcutta for 1992-93 and Review on the working of and Annual Report of Bharat Ophthalmic Glass Ltd., Durgapur for 1992-93 etc. etc.**

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI P.K. THUNGON): On behalf of

Shrimati Krishna Sahi, I beg to lay on the Table—

- (1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of the section 619A of the Companies Act, 1956:—

- (a) (i) Statement regarding Review by the Government on the working of the Andrew Yule and Company Limited, Calcutta, for the year 1992-93.
- (ii) Annual Report of the Andrew Yule and Company Limited, Calcutta, for the year 1992-93, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in the Library. See No. LT 4763/93]

- (b) (i) Statement regarding Review by the Government on the working of the Bharat Ophthalmic Glass Limited, Durgapur, for the year 1992-93.
- (ii) Annual Report of the Bharat Ophthalmic Glass Limited, Durgapur for the year 1992-93, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in the Library. See No. LT 4764/93]

- (c) (i) Statement regarding Review by the Government on the working of the Hindustan Machine Tools Limited, Bangalore, for the year 1992-93.

- (ii) Annual Report of the Hindustan Machine Tools Limited, Bangalore, for the year 1992-93, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in the Library. See No. LT 4765/93]

- (d) (i) Statement regarding Review by the Government on the working of the Hindustan Cables Limited, Calcutta, for the year 1992-93.
- (ii) Annual Report of the Hindustan Cables Limited, Calcutta, for the year 1992-93, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in the Library. See No. LT 4766/93]

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Automotive Research Association of India, Pune, for the year 1992-93, alongwith Audited Accounts.

- (ii) Statement regarding Review (Hindi and English versions) by the Government on the working of the Automotive Research Association of India, Pune, for the year 1992-93.

[Placed in the Library. See No. LT 4767/93]

- (3) A copy of the Memorandum of understanding (Hindi and English versions) between the National Industrial Development Corporation and the Department

of Heavy Industry for the year 1993-94.

[Placed in the Library. See No. LT 4768/93]

- (4) (i) A copy of the Annual Report (Hindi and English versions) of the Fluid Control Research Institute, Palghat, for the year 1992-93, alongwith Audited Accounts.
- (ii) Statement (Hindi and English versions) regarding Review by the Government on the working of the Fluid Control Research Institute, Palghat, for the year 1992-93.

[Placed in the Library. See No. LT 4769/93]

- (5) A copy of the Patents (Amendment) Rules, 1993 (Hindi and English versions) published in Notification No. S.O. 889 (E) in Gazette of India dated the 24th November, 1993 under section 160 of the Patents Act, 1970.

[Placed in the Library. See No. LT 4770/93]

**Annual Report and Review on the working of and Annual Accounts of the National Federation of Industrial Cooperatives Ltd., New Delhi for 1992-93.**

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF SMALL SCALE INDUSTRIES AND AGRO AND RURAL INDUSTRIES) (SHRI M. ARUNACHALAM): I beg to lay on the Table—

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the National Federation of Industrial

Cooperatives Limited, New Delhi, for the year 1992-93.

- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the National Federation of Industrial Cooperatives Limited, New Delhi for the year 1992-93.
- (iii) A copy of the Annual Accounts (Hindi and English versions) of the National Federation of Industrial Cooperatives Limited, New Delhi, for the year 1992-93, together with Audit Report thereon.

[Placed in the Library. See No. LT 4771/93]

**The Central Civil Service Regulations (Amendment) Regulations, 1993, General Reserve Engineer Force Group 'C' and 'D' Recruitment (Amendment) Rules, 1993 etc. etc.**

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI MALLIKARJUN): I beg to lay on the Table—

- (1) A copy each of the following Notifications (Hindi and English versions) issued under proviso to article 309 of the Constitution:—
- (i) The Central Civil Service Regulations (Amendment) Regulations, 1993 published in Notification No. S.R.O. 128 in Gazette of India dated the 25th September, 1993.
- (ii) The General Reserve Engineer Force Group 'C' and 'D' Recruitment (Amendment) Rules, 1993 published in Notification No. G.S.R. 476 in Gazette of India dated the 25th September, 1993.



- (iii) **The Physical Fitness Standards of Pioneers and grant of terminal benefits to affected Pioneers in General Reserve Engineer Force, Rules, 1993** published in Notification No. G.S.R. 477 in Gazette of India dated the 25th September, 1993.

[Placed in the Library. See No. LT 4772/93]

- (2) A copy of the Memorandum of Understanding (Hindi and English versions) between the Garden Reach Shipbuilders and Engineers Limited and the Department of Defence Production and Supplies, Ministry of Defence for the year 1993-94.

[Placed in the Library. See No. LT 4773/93]

**Annual Report and Review on the working of Indian Institute of Public Administration, New Delhi for 1992-93 etc.**

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI P.K. THUNGON): On behalf of Shrimati Margaret Alva, I beg to lay on the Table—

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Public Administration, New Delhi, for the year 1992-93, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the

Indian Institute of Public Administration, New Delhi, for the year 1992-93.

[Placed in the Library. See No. LT 4774/93]

- (2) A copy of the Notification No. F 27(8) EO/93(ACC) (Hindi and English versions) published in the Gazette of India dated the 2nd September, 1993 containing amendments to Resolution No. 27(21)EO/86(ACC) dated the 3rd March, 1987.

[Placed in the Library. See No. LT 4775/93]

**Brahmaputra Board (Powers and Duties of the General Manager) Regulations, 1993 and Annual Report and Review on the working of Brahmaputra Board for 1992-93 etc.**

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI P.K. THUNGON): I beg to lay on the Table—

- (1) A copy of the Brahmaputra Board (Powers and Duties of the General Manager) Regulations, 1993 (Hindi and English versions) published in Notification No. G.S.R. 565 in Gazette of India dated the 20th November, 1993 under section 30 of the Brahmaputra Board Act 1980.

[Placed in the Library. See No. LT 4776/93]

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the

Brahmaputra Board for the year 1992-93, alongwith Audited Accounts.

- (ii) Statement (Hindi and English versions) regarding Review by the Government on the working of the Brahmaputra Board for the year 1992-93.

[Placed in the Library. See No. LT 4777/93]

- (3) A copy of the Memorandum of Understanding (Hindi and English versions) between the Water and Power Consultancy Services (India) Limited and the Ministry of Water Resources for the year 1993-94.

[Placed in the Library. See No. LT 4778/93]

- (4) A copy of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—

- (i) Review by the Government on the working of the Rashtriya Pariyojna Nirman Nigam Limited, New Delhi, for the year 1992-93.

- (ii) Annual Report of the Rashtriya Pariyojna Nirman Nigam Limited, New Delhi, for the year 1992-93, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in the Library. See No. LT 4779/93]

- (5) (i) A copy of the Annual Report (Hindi and English versions) of the Betwa River Board, Jhansi, for the

year 1992-93, alongwith Audited Accounts.

- (ii) Statement (Hindi and English versions) regarding Review by the Government on the working of the Betwa River Board, Jhansi, for the year 1992-93.

[Placed in the Library. See No. LT 4780/93]

### **Madhya Pradesh Lottery Pratibandh Act, 1993**

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P.M. SAYEED): I beg to lay on the Table a copy of the Madhya Pradesh Lottery Pratibandh Act, 1993 (President Act No. 8 of 1993) (Hindi and English versions) published in Gazette of India dated the 3rd April, 1993 under sub-section (3) of section 3 of the Madhya Pradesh State Legislature (Delegation of Powers) Act, 1993.

[Placed in the Library. See No. LT 4781/93]

### **Annual Assessment Report on the programme and its implementation for accelerating the spread and development of Hindi for 1991-92.**

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI RAM LAL RAHI): I beg to lay on the Table a copy of the Annual Assessment Report (Hindi and English versions) on the Programme and its implementation for accelerating the spread and development of Hindi and its progressive use for the various official purpose of the Union for the year 1991-92.

[Placed in the Library. See No. LT 4782/93]

**Explanatory statement giving reasons  
for immediate Legislation by the  
Kalakshetra Foundation  
Ordinance, 1993**

THE MINISTER OF STATE IN THE  
MINISTRY OF URBAN DEVELOPMENT  
AND MINISTER OF STATE IN THE  
MINISTRY OF WATER RESOURCES  
(SHRI P.K. THUNGON): On behalf of  
Kumari Selja,

I beg to lay on the Table an explanatory statement (Hindi and English versions) giving reasons for immediate legislation by the Kalakshetra Foundation Ordinance, 1993.

[Placed in the Library. See No.  
LT 4783/93]

14.24 hrs.

**MESSAGES FROM RAJYA SABHA**

[English]

SECRETARY-GENERAL: Sir, I have to report the following messages received from the Secretary-General of Rajya Sabha:—

(i) "In accordance with the provisions of rule 111 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Kalakshetra Foundation Bill, 1993, which has been passed by the Rajya Sabha at its sitting held on the 13th December, 1993."

(ii) "In accordance with the provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the

Lok Sabha that the Rajya Sabha, at its sitting held on the 13th December, 1993, agreed without any amendment to the Governors (Emoluments, Allowances and Privileges) Amendment Bill 1993, which was passed by the Lok Sabha at its sitting held on the 9th December, 1993."

(iii) "In accordance with the provisions of rule 111 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Coir Industry (Amendment) Bill, 1993, which has been passed by the Rajya Sabha at its sitting held on the 14th December, 1993."

(iv) "In accordance with the provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on the 14th December, 1993, agreed without any amendment to the State Bank of India (Amendment) Bill, 1993, which was passed by the Lok Sabha at its sitting held on the 11th December, 1993."

14.25 hrs.

[English]

**BILLS**

**as passed by Rajya Sabha**

SECRETARY-GENERAL: Sir, I lay on the Table the following Two Bills, as passed by Rajya Sabha:—

1. The Kalakshetra Foundation Bill, 1993; and

2. The Coir Industry (Amendment) Bill, 1993.